Possibilities of Gold, Nickel, Copper etc. in Off-Shore Areas

5807. SHRI S. S. SOMANI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there are possibilities of finding gold, nickel, copper and cobalt deposits in the off-shore areas in exploitable quantity;

(b) if so, whether any assessment regarding these deposits in the sea-bed in different areas in the country has been made; and

(c) if so, with what results, and the steps Government have so far taken to exploit these deposits?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) "Placer deposits" of gold and concentration of nickel, copper and cobalt in the manganse nodules are known to occur in off-shore areas in different parts of the world.

(b) and (c) Preliminary investigation to a very limited extent carried out in off-shore area of the Orissa Coast to locate "Placer deposits" of gold, has not indicated any gold

During the current field season (1977-78) the Geological Survey of India proposes to carry out exploration for off-shore mineral deposits in the eastern and western coast of this country. The question of exploitation of such deposits at this state is premature.

मध्य प्रदेश में टेलीफोन एक्सचेंजों को वातानुकूलित बनाया जाना

5808. डा० लक्ष्मीनारायण पांडेय क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बड़े टेलीफोन एक्सचेंजों में स्वचालित मशीनों का सही तथा निर्बाध कार्यकरण सुनिश्चित करने हेतु मशीनों के लिए वातानुकूलित भवन अथवा वातानुकूलित प्रबंध आवश्यक है ;

(ख) यदि हां, तो क्या मध्य प्रदेश में अनेक बड़े टेलीफोन एक्सचेंजों में यह व्यवस्था नहीं है जिसके परिणामस्वरूप ये एक्सचेंज सुचारू रूप से कार्य नहीं करते अथवा उसमें लगातार त्रुटियां रहती हैं ; और

(ग) यदि हां, तो ऐसी व्यवस्था न करने के क्या कारण हैं और इस कठिनाई को दूर करने के लिए क्या कार्यवाही की गई है ?

संचार मंत्रालय में राज्य मंत्री (श्री नरहरि प्रसाद सुखदेव साय) : (क) आटोमेटिक टेलीफोन एक्सचेंजों की इमारतों का वातानुकूलित होना उनके सर्वोत्तम कार्यकरण और जीवन के लिए वाछंनीय है। सम्पूर्ण अर्थ-व्यवस्था को ध्यान मे रखते हुए विभाग सभी बड़े आटोमेटिक एक्सचेंजों की इमारतो को वातानुकूलित करने की व्यवस्था करता है।

(ख) मध्य प्रदेश के सभी 7 बड़े टेलीफोन एक्सचेंजों मे वातानुकूलन की व्यवस्था है।

(ग) प्रश्न ही नहीं उठता।

Arrears of P.F. against DESU

5809. SHRI PIUS TIRKEY: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether a huge amount is lying as arrears of Provident Fund against Delhi Electric Supply Undertaking;

(b) the loss of revenue to Government by not depositing the P.F. by this undertaking; and

(c) the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR RAM KIRPAL SINHA) (a) to (c) The Central provident Fund Commissioner has reported that this establishment was granted exemption under Section 17(1) of the Employees Provident Funds and Miscellaneous Provisions Act, 1952 in June 1963 The Provident Fund accumulations of the employees of the Undertaking as at the end of February 1978 have been invested The contributions due to the Family Pension and the Deposit Linked Insurance Funds and the inspection charges have also been paid

Study Groups for Steel Industry

5810 SHRI AHMED M PATEL Will the Minister of STEEL AND MINES be pleased to state

(a) whether the report by the six Working Groups appointed to study the various aspects of the working of the Steel Undertaking have been received by Government,

(b) if so what are the main recommendations made, and

(c) the steps Government propose to take to implement recommendations made therein?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA) (a) Yes, Sir

(b) The summaries of the Reports are given in Annexures I to VI [*Placed in Library. See* No LT—2039]78]

(c) The reports of these Study Groups were formally adopted at a plenary session of the members of the Group on 30th November 1977. In this session, it was decided that Minister would consult a small group of leaders of Central Trade Union Organisations to enable Government to take appropriate decisions on the recommendations and their implementation These consultations are now in progress

बलूचिस्तान में हिंगलाज माता का मन्दिर

5811. **श्री बेगाराम चौहान : क्या विदेश** मंत्री यह बताने की कृपा करेंगे कि

(क) क्या स्वाधीनता से पहले पाकिस्तान मे बलूचिस्तान के लशेला जिले मे हिंगोला नदी के किनारे चरण जाति का हिंगलाज माता का मंदिर था और क्या इस देवी के अनुयायी राजस्थान, गुजरात और मध्य प्रदेश (मालवा) को चरण जाति के लोग हैं,

(ख) क्या लशेला जिला (बलूचिस्तान) मे अब भी हिंगलाज माता का मन्दिर है और यदि हां, तो वह किस स्थिति मे है,

(ग) क्या यह मंदिर अब भी विद्यमान है क्या इस देवी के चरण पुजारियो का पाकिस्तान को यात्रा करने के लिए कोई पासपोर्ट अथवा वीसा दिया जाएगा, और

(घ) क्या सरकार हिंगलाज माता के चरण अनुयायियो को वैसी ही सुविधाये देगी जैसी कि ननकाना साहिब (पाकिस्तान) की यात्रा करने हेतु दी जाती है?

विदेश मंत्रालय में राज्य मंत्री (श्री एस० कुण्डू) (क) और (ख) यह मन्दिर किस स्थान पर है और इसकी वर्तमान दशा कैसी है इसके सम्बन्ध मे स्थिति की सही जानकारी पाकिस्तान सरकार से प्राप्त की जा सकती है और इसके लिए प्रयत्न किया जा रहा है।

(ग) और (घ) तीर्थ यात्राओं के सम्बन्ध मे भारत-पाकिस्तान के बीच अभी जो